

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34358/2025 BLAPL/11808/2025	BANKIM HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	PODIA PS /101 /2025 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000056/2025
2	D-BLAPL/29948/2025 BLAPL/11809/2025	SUJIT KUMAR NAYAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BALANTA P.S. /415 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000474/2025
3	D-BLAPL/34342/2025 BLAPL/11810/2025	PITABAS MALLIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000308/2025
4	D-BLAPL/32734/2025 BLAPL/11811/2025	MUTU @ PRABHAT SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /248 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000080/2025
5	D-BLAPL/34353/2025 BLAPL/11812/2025	SUMAN HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /219 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000124/2025
6	D-BLAPL/33194/2025 BLAPL/11813/2025	DIPU @ DIPU RANJAN NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /222 /2022 AD-HOC A.D.J. (FTC-II),CUTTACK(Cutta Spl/0000163/2022
7	D-BLAPL/33479/2025 BLAPL/11814/2025	LOCHAN MUNDA VS STATE OF ODISHA	ALOK KUMAR KAR VS	KANKADAHAD /122 /2025 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000017/2025
8	D-BLAPL/34363/2025 BLAPL/11815/2025	MARUTI SWAIN VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	KABISURYANAGAR /238 /2025 A.D.J.,KODALA(Ganjam) ST/0000126/2025
9	D-BLAPL/34109/2025 BLAPL/11816/2025	SHIBA SANKAR NAIK @ AJU @ SHIBA SHANKAR NAIK VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BHASMA /284 /2025 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000450/2025
10	D-BLAPL/34390/2025 BLAPL/11817/2025	BIMAL CHANDRA PRUSTY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BARANGA /522 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001495/2025
11	D-BLAPL/34407/2025 BLAPL/11818/2025	MOMIR DHOBA VS STATE OF ODISHA	AMIT KUMAR NATH VS	MAIDALPUR /77 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000054/2025

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12	D-BLAPL/34180/2025 BLAPL/11819/2025	VAKEEL @ VAKEEL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000176/2025
13	D-BLAPL/34299/2025 BLAPL/11820/2025	RAJA @ RAJENDRA DAKUA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BERHAMPUR /112 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000527/2025
14	D-BLAPL/34537/2025 BLAPL/11821/2025	ABHISEKH @ ABHISHEK JATAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000008/2025
15	D-BLAPL/34332/2025 BLAPL/11822/2025	PABITRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SARANGADA /21 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000045/2025
16	D-BLAPL/34337/2025 BLAPL/11823/2025	GAVASKAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000148/2024
17	D-BLAPL/34541/2025 BLAPL/11824/2025	SUBHASH SONI @ SUBHASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITLAGARH) /59 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000030/2025
18	D-BLAPL/34340/2025 BLAPL/11825/2025	ARUN KUMAR PAUL VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000001/2025
19	D-BLAPL/34666/2025 BLAPL/11826/2025	BANA GUNI @ SUSANTA SUAR VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	SAHID NAGAR P.S. /117 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000239/2025
20	D-BLAPL/34894/2025 BLAPL/11827/2025	PRITAM PADHIHARY @ PRATIM PADHIARY VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) 2(A)CC/0000152/2025
21	D-BLAPL/34318/2025 BLAPL/11828/2025	ISMAILA DIGAL @ ISMAIL DIGAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000013/2025
22	D-BLAPL/34538/2025 BLAPL/11829/2025	VIKASH GOUND VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITLAGARH) /102 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000057/2025
23	D-BLAPL/34409/2025	KALU CHARAN JALI	ABIT SAHU	//0

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	BLAPL/11830/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PURI(Puri) TR/0000119/2025
24	D-BLAPL/34415/2025 BLAPL/11831/2025	RATNAKAR BEHERA @ MUNA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAHID NAGAR P.S. /275 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000638/2025
25	D-BLAPL/34417/2025 BLAPL/11832/2025	CHANDRAKANTA DEEP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /431 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000038/2025
26	D-BLAPL/32954/2025 BLAPL/11833/2025	RAMESH SUKAMAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KOTOAGARH /103 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000047/2025
27	D-BLAPL/34393/2025 BLAPL/11834/2025	SIPUN MUKHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANGRIPOSI /141 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000509/2025
28	D-BLAPL/32671/2025 BLAPL/11835/2025	ROHIT SHA @ AYUSH JAISWAL VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /456 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000115/2025
29	D-BLAPL/33533/2025 BLAPL/11836/2025	KANHA NAHAK VS STATE OF ODISHA	BHARAT JALLI VS	KABISURYANAGAR /436 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000432/2025
30	D-BLAPL/34402/2025 BLAPL/11837/2025	RAJNISH KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOUDH /372 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000118/2025
31	D-BLAPL/33747/2025 BLAPL/11838/2025	JAGANNATH NAIK @ JAGANNATH NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000334/2025
32	D-BLAPL/33748/2025 BLAPL/11839/2025	SURIA @ SURESH BARAL VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /803 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001465/2025
33	D-BLAPL/34381/2025 BLAPL/11840/2025	PRASANTA MALLICK @ PRASHANTA MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	PHIRINGIA /199 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000105/2025
34	D-BLAPL/34024/2025 BLAPL/11841/2025	NANDA KISHORE JENA VS	SK. ZAFARULLA VS	DHUSURI /310 /2022 DISTRICT & SESSIONS JUDGE,BHADRA

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35	D-BLAPL/34142/2025 BLAPL/11842/2025	STATE OF ODISHA KAKULU NAIK VS	SURAJ MOHANTY VS	ST/0000025/2023 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
36	D-BLAPL/34218/2025 BLAPL/11843/2025	STATE OF ODISHA BHARATI PATRA VS	BASANTA KUMAR NAYAK VS	2(A)CC/0000012/2025 KULIANA /136 /2025 J.M.F.C.,BARIPADA(Mayurbhanj)
37	D-BLAPL/34236/2025 BLAPL/11844/2025	STATE OF ODISHA SAROJ @ SONAM MALIK VS	USHARANI PATI VS	CT/0000764/2025 BANKI /81 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)
38	D-BLAPL/34497/2025 BLAPL/11845/2025	STATE OF ODISHA SHAIKH AZIZ VS	SATYANARAYAN MISHRA VS	Spl/0000042/2025 / /0 SPECIAL JUDGE, KALAHANDI(Kalahandi)
39	D-BLAPL/35059/2025 BLAPL/11846/2025	STATE OF ODISHA SENAPATI BINDHANI VS	JUGALA KISHORE PANDA VS	2(A)CC/0000032/2025 KANTAMAL /108 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE
40	D-BLAPL/34293/2025 BLAPL/11847/2025	STATE OF ODISHA RAJA @ OM SWAIN VS	BIKAS SWAIN VS	Spl/0000020/2018 BOLANGIR SADAR /291 /2025 SPECIAL JUDGE,BALANGIR(Balangir)
41	D-BLAPL/34306/2025 BLAPL/11848/2025	STATE OF ODISHA HARI PRASAD SETH VS	SUSANTA KUMAR SAHU VS	Spl/0000018/2025 BARGARH SADAR /282 /2025 SPECIAL JUDGE,BARGARH(Bargarh)
42	D-BLAPL/34310/2025 BLAPL/11849/2025	STATE OF ODISHA SATYA KANTA SINGH VS	PABITRA KUMAR NAYAK VS	Spl/0000078/2025 KUCHINDA /175 /2025 A.D.J.,KUCHINDA(Sambalpur)
43	D-BLAPL/34383/2025 BLAPL/11850/2025	STATE OF ODISHA DAYANIDHI MADI VS	ASIT KUMAR JENA VS	ST/0000050/2025 ORKEL /200 /2025 A.D.J.,MALKANGIRI(Malkangiri)
44	D-BLAPL/34380/2025 BLAPL/11851/2025	STATE OF ODISHA JITENDRA KHILAR @ JITU VS	BHARAT BHUSAN ROURAY VS	Spl/0000051/2025 ANGUL TOWN /950 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)
45	D-BLAPL/33452/2025 BLAPL/11852/2025	STATE OF ODISHA MANOJ SUTAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	GR/0002335/2025 MALKANGIRI /403 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000496/2024

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46	D-BLAPL/34418/2025 BLAPL/11853/2025	PRABHAT KUMAR BHOLA @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /238 /2025 A.D.J.,KODALA(Ganjam) ST/0000126/2025
47	D-BLAPL/34370/2025 BLAPL/11854/2025	BIDYA BHUSAN BAGH @ RAJA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022
48	D-BLAPL/34421/2025 BLAPL/11855/2025	PRABHAT GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1150 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001919/2025
49	D-BLAPL/34509/2025 BLAPL/11856/2025	LOKESH SAHU @ TEJRAJ SAHU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BIJEPUR /217 /2025 J.M.F.C. BIJEPUR(Bargarh) GR/0000211/2025
50	D-BLAPL/34424/2025 BLAPL/11857/2025	RAJU BARMAN @ RAJU BRUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /135 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000206/2025
51	D-BLAPL/34429/2025 BLAPL/11858/2025	JIBARDHAN BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUDEN /45 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000541/2025
52	D-BLAPL/34430/2025 BLAPL/11859/2025	MAHENDRA ROHIDAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /462 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000047/2025
53	D-BLAPL/34510/2025 BLAPL/11860/2025	PRAMOD SWAIN VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	KHUNTUNI /132 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000429/2025
54	D-BLAPL/34435/2025 BLAPL/11861/2025	BHARAT BARIHA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BHATILI /188 /2025 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000034/2025
55	D-BLAPL/34437/2025 BLAPL/11862/2025	BIJAY KUMAR ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NILGIRI /32 /2024 A.D.J., NILGIRI(Baleshwar) ST/0000357/2024
56	D-BLAPL/34522/2025 BLAPL/11863/2025	MATAL LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000020/2025
57	D-BLAPL/34527/2025	SUGATA MAJUMDER	MIHIR KANTA RATH	CYBER CRIME AND ECO. OFFENCE, CUTTACK

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	BLAPL/11864/2025	VS STATE OF ODISHA	VS	PRESIDING OFFICER, DESIGNATED CO CT/0000006/2025
58	D-BLAPL/33730/2025 BLAPL/11865/2025	BISHESHWAR SOY @ BISESHAR VS STATE OF ODISHA	SARADA PRASAD DASH VS	MOHULDIHA /71 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000002/2025
59	D-BLAPL/34132/2025 BLAPL/11866/2025	RAJA MAJHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAIKERA /84 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000215/2025
60	D-BLAPL/34266/2025 BLAPL/11867/2025	RANJIT @ JATIA MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	THAKURMUNDA /123 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000021/2025
61	D-BLAPL/34379/2025 BLAPL/11868/2025	KUNU GOLORI VS STATE OF ODISHA	ASIT KUMAR JENA VS	SEMILLIGUDA /76 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000150/2025
62	D-BLAPL/34529/2025 BLAPL/11869/2025	KAMA GOUDA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /174 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000069/2025
63	D-BLAPL/34386/2025 BLAPL/11870/2025	SAMEER KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOUDH /372 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000118/2025
64	D-BLAPL/34504/2025 BLAPL/11871/2025	SANJIB DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000102/2025
65	D-BLAPL/34533/2025 BLAPL/11872/2025	SATISH SARKAR @ RAJU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /87 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000180/2020
66	D-BLAPL/34505/2025 BLAPL/11873/2025	MOHD. SHADAB VS STATE OF ODISHA	ARIJEET MISHRA VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BHUBANESWAR(Khordha) CT/0001133/2025
67	D-BLAPL/34507/2025 BLAPL/11874/2025	ROHITA NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /65 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamal) Spl/0000017/2025
68	D-BLAPL/34534/2025 BLAPL/11875/2025	INDRAJEET SUNANI VS	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /243 /2023 S.D.J.M.,MALKANGIRI(Malkangiri)

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69	D-BLAPL/34548/2025 BLAPL/11876/2025	STATE OF ODISHA DILLIP KUMAR BHAISSAL @ BHAINSSAL VS	JAGABANDHU SAHU VS	GR/0000286/2023 BHATILI /207 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001197/2025
70	D-BLAPL/34974/2025 BLAPL/11877/2025	STATE OF ODISHA ABHIMANYU DALEI VS	ABHISIDDHANTA SAHOO VS	// SPECIAL JUDGE, PURI(Puri) TR/0000135/2025
71	D-BLAPL/34975/2025 BLAPL/11878/2025	STATE OF ODISHA LITU PRADHAN VS	ABHISIDDHANTA SAHOO VS	CHANDANPUR /191 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000138/2025
72	D-CMP/46251/2025 CMP/1797/2025	STATE OF ODISHA AMULYA KUMAR SAHU VS	AKHYAYA KUMAR MISRA VS	// DIST.AND SESSIONS JUDGE,BARGARH RFA/0000010/2023
73	D-CMP/46161/2025 CMP/1798/2025	LAXMIPRIYA SAHU SANTOSH KUMAR MISHRA VS	MOHENDRA KUMAR MOHAPATRO VS	// 1ST A.D.J.-CUM-PO,CHILDRENS COURT CMA/0000003/2023
74	D-CMP/46218/2025 CMP/1799/2025	PRASANNA KUMAR DASH BANITA JENA VS	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000530/2021
75	D-CMP/46402/2025 CMP/1800/2025	BAISHNAB CHARAN JENA GANGADHAR MOHANTY VS	NIRANJAN MAHARANA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) CS/0000403/2015
76	D-CMP/30539/2025 CMP/1801/2025	KAILASH CH. MOHANTY JAYANTI BEHERA VS	AKSHAYA KUMAR SAHOO VS	// CIVIL JUDGE (SD),DEOGARH(Deogarh) CS/0000041/2022
77	D-CMP/44136/2025 CMP/1802/2025	DILESWARI PRADHAN SARITA RANI MISHRA VS	ASHOK KUMAR PATTANAYAK VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000325/2017
78	D-CMP/46889/2025 CMP/1803/2025	SABITA MISHRA ABHIMANYU SAHOO VS	ALOK KUMAR PANDA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR IA/0000001/2025
79	D-CMP/44526/2025 CMP/1804/2025	DHUSASAN SINGH SEIKH ISLAM VS	SANTOSH KUMAR NANDA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000298/2022
		PRAFULLA MEHER		

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80	D-CMP/46391/2025 CMP/1805/2025	SUDHANSHU SEKHAR THAKUR VS STATE OF ODISHA	ABINASH ROUTRAY VS	// A.D.J.,DHARAMGARH(Kalahandi) Fao/0000002/2025
81	D-CMP/44894/2025 CMP/1806/2025	PRAVAT KUMAR DIWEDI @ DWIBEDY VS SOVAKAR DIWEDI	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0002263/2021
82	D-CMP/46433/2025 CMP/1807/2025	LAXMIDHAR SINGH VS MANMATHA KUMAR PRADHAN	AMIT PRASAD BOSE VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000022/2023
83	D-CMP/46386/2025 CMP/1808/2025	SUDHANSHU SEKHAR THAKUR VS STATE OF ODISHA	ABINASH ROUTRAY VS	// CIVIL JUDGE (SD),DHARAMGARH(Kala CMA/0000011/2024
84	D-CONTC/44876/2025 CONTC/5393/2025	BHAGIRATHI PANDA VS DEBI PRASANNA SARASWATA,TAHASILDAR,BALASORE	ADV. VS	// () //
85	D-CONTC/45573/2025 CONTC/5394/2025	DEBASISH MISHRA VS DEBADUTTA SURANJITA JENA,IAS	SUKANTA KUMAR MISHRA, S.S.PRADHAN, B.P.PRADHAN VS	() //
86	D-CONTC/46067/2025 CONTC/5395/2025	DAMODAR ROUT VS ANU GARG,IAS	PRAFULLA KUMAR MOHAPATRA, S.C.SAHU VS	// () //
87	D-CONTC/46235/2025 CONTC/5396/2025	MANGURU MUNDAGADIA VS DR.CHINMAYA PRADHAN,DIRECTOR,CENTER FOR DISTANCE AND ONLINE EDUCATION ,UTKAL UNIVERSITY,BBSR	ADV. VS	// () //
88	D-CONTC/46253/2025 CONTC/5397/2025	GURU PRASAD NAYAK VS DR.NOONSAVATH THIRUMALA NAIK,IAS	ADV. VS	// () //
89	D-CONTC/46258/2025 CONTC/5398/2025	TAPAN KUMAR MANGARAJ VS DR.NOONSAVATH THIRUMALA NAIK,IAS	AKSHAYA KUMAR DORA VS	// () //
90	D-CONTC/46263/2025 CONTC/5399/2025	BIJAY KUMAR SAHOO VS SATYABRATA SAHU,IAS	ADV. VS	// () //
91	D-CONTC/37883/2025	ARUN SAHU	ADV.	//

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	CONTC/5400/2025	VS ADITYA GOYAL, IAS	VS	0 //
92	D-CONTC/45680/2025 CONTC/5401/2025	HEMANTA KUMAR JENA VS ARVIND SINGH, C.E.O, TPCODL, BBSR	ADV. VS	// 0 //
93	D-CONTC/46162/2025 CONTC/5402/2025	ARUNJYOTI SAHOO VS PARAMESHWAR FUNKWAL, GENERAL MANAGER, E.CO. RAILWAY, BBSR	DIGAMBARA MISHRA VS	// 0 //
94	D-CONTC/45603/2025 CONTC/5403/2025	SARATA@SARAT CHANDRA JOSHI VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// 0 //
95	D-CONTC/45605/2025 CONTC/5404/2025	ALOK KUMAR NAYAK VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// 0 //
96	D-CONTC/45610/2025 CONTC/5405/2025	AMBIKA PRASAD SAMANTARAY VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// 0 //
97	D-CONTC/45673/2025 CONTC/5406/2025	SK.ABASUDDIN VS ARVIND SINGH, C.E.O, TPCODL, BBSR	ADV. VS	// 0 //
98	D-CONTC/45677/2025 CONTC/5407/2025	SAMBIT KUMAR SWAIN VS ARVIND SINGH, C.E.O, TPCODL, BBSR	ADV. VS	// 0 //
99	D-CONTC/45695/2025 CONTC/5408/2025	GAYADHAR MOHANTY VS ARVIND SINGH, C.E.O, TPCODL, BBSR	ADV. VS	// 0 //
100	D-CONTC/45697/2025 CONTC/5409/2025	MANORANJAN NAYAK VS ARVIND SINGH, C.E.O, TPCODL, BBSR	ADV. VS	// 0 //
101	D-CONTC/45736/2025 CONTC/5410/2025	PURNA CHANDRA SAHOO VS ANU GARG, IAS	SWAPNIL ROY VS	// 0 //
102	D-CONTC/45741/2025 CONTC/5411/2025	KAMALA KANTA PATRA VS	ADV. VS	// 0

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103	D-CONTC/45743/2025 CONTC/5412/2025	PRATIVA DORA,REGISTRAR,OUAT,BBSR,KHORDHA DIBYA RANJAN BEHERA VS MANORANJAN SAHOO,SUB-COLLECTOR,BBSR	PRADIPTA KISHORE BHUYAN VS	// // 0 //
104	D-CONTC/45745/2025 CONTC/5413/2025	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA VS B.PARAMESWARAN,IAS	ADV. VS	// 0 //
105	D-CONTC/45746/2025 CONTC/5414/2025	KALPATARU MOHARANA VS MANORANJAN SAHOO,SUB-COLLECTOR,BBSR	PRADIPTA KISHORE BHUYAN VS	// 0 //
106	D-CONTC/45801/2025 CONTC/5415/2025	SUBHADRA BEWA VS ASWATHY S.,IAS	ADV. VS	// 0 //
107	D-CONTC/45879/2025 CONTC/5416/2025	CHITTARANJAN MALIK VS GIRISH S.N,IAS	ADV. VS	// 0 //
108	D-CONTC/45890/2025 CONTC/5417/2025	ALL ORISSA CLASS IV GOVT SERVANTS ASSOCIATION , JAGATSINGHPUR VS J.SONAL,IAS	PABITRA KUMAR NAYAK VS	// 0 //
109	D-CONTC/45935/2025 CONTC/5418/2025	PRAMOD KUMAR JENA VS DEO RANJAN KUMAR SINGH,MEMBER,BOARD OF REVENUE,CUTTACK	ADV. VS	// 0 //
110	D-CONTC/46152/2025 CONTC/5419/2025	RENUBALA MISHRA VS Y.B.KHURANIA,IPS	ADV. VS	// 0 //
111	D-CONTC/46240/2025 CONTC/5420/2025	PURNA CHANDRA SETHI VS ASWATHY S.,COMMNR. CUM SECY., HEALTH AND F.W DEPT., ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
112	D-CONTC/46243/2025 CONTC/5421/2025	CHITARANJAN NAYAK VS DR.CHINMAYA PRADHAN,DIRECTOR,CDOE,UTKAL UNIVERSITY,BBSR,KHURDA	ADV. VS	// 0 //
113	D-CONTC/46451/2025 CONTC/5422/2025	E.NAGARAJU VS SWATHY S KUMAR,IPS	ADV. VS	// 0 //

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114	D-CONTR/34583/2025 CONTR/31/2025	KRUSHNAPRIYA RATH VS PRATEEK SINGH, IPS	ADV. VS	//0 () //
115	D-CRLA/30109/2025 CRLA/1280/2025	INFORMANT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANANDAPUR /30 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000325/2022
116	D-CRLA/34090/2025 CRLA/1281/2025	UPENDRA KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) 2(A)CC/000006/2023
117	D-CRLA/34133/2025 CRLA/1282/2025	NAAZ JUBIR BHAI CHANCHI@MAHAMMAD MAAZ JUBER BHAI CHANCHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECO. OFFENCE, CU A.D.J.,MALKANGIRI(Malkangiri) TR/0000073/2025
118	D-CRLA/33750/2025 CRLA/1283/2025	B.KRISHNA REDDY VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /302 /2021 A.D.J.,KHALLIKOTE(Ganjam) ST/0000011/2022
119	D-CRLA/33596/2025 CRLA/1284/2025	ASIT RANJAN BISWAL VS STATE OF ODISHA	DR.SUSANT KUMAR KANUNGO VS	TIRTOL /55 /2025 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000154/2025
120	D-CRLMA/34524/2025 CRLMA/162/2025	BHIMUDU HUIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /37 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(I CRA/0000023/2025
121	D-CRLMC/26934/2025 CRLMC/4711/2025	HRUDANANDA MAHAKUDA VS STATE OF ODISHA	NIRANJAN PANDA VS	HARABHANGA /68 /2022 JMFC, HARABHANGA(Baudh) CT/0000188/2022
122	D-CRLMC/32899/2025 CRLMC/4712/2025	CHANDI PRASAD SAHOO VS STATE OF ODISHA	SIDDHANT SARANGI VS	// S.D.J.M.,BHUBANESWAR(Khordha) ICC/0004115/2018
123	D-CRLMC/33543/2025 CRLMC/4713/2025	SWARNAPRABHA DASH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /73 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000133/2025
124	D-CRLMC/33612/2025 CRLMC/4714/2025	RASMINI PRADHAN @ RASHMI PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	G.UDAYAGIRI /49 /2004 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000138/2004
125	D-CRLMC/33896/2025	GEDELA SUNDAR RAO	RABINDRA NATH PRUSTY	//0

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	CRLMC/4715/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
126	D-CRLMC/34058/2025 CRLMC/4716/2025	TAPAS LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ICC/0000011/2024 KUDANAGARI /231 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001643/2025
127	D-CRLMC/34112/2025 CRLMC/4717/2025	RUDRA PRASAD MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BHAWANIPATNA TOWN /81 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000168/2025
128	D-CRLMC/34263/2025 CRLMC/4718/2025	BIJAY NAIK @ BIJAY KUMAR NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /3 /2021 J.M.F.C.,BARAMBA(Cuttack) GR/0000003/2021
129	D-CRLMC/34267/2025 CRLMC/4719/2025	BHAGABAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /57 /2011 CIVIL JUDGE (JD) CUM JMFC, THAKUR GR/0000381/2011
130	D-CRLMC/34459/2025 CRLMC/4720/2025	ARCHANA DEVI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// SPECIAL JUDGE, KALAHANDI(Kalahand 2(A)CC/0000020/2024
131	D-CRLMC/34966/2025 CRLMC/4721/2025	KALIA@UMAKANT SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	CHHENDIPADA /174 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000427/2025
132	D-CRLMC/34557/2025 CRLMC/4722/2025	DEBULI@DEBENDRA SAHU VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /351 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000139/2023
133	D-CRLMC/34729/2025 CRLMC/4723/2025	RAJESH@RAKESH PATRA VS STATE OF ODISHA	MAHES DAS VS	BINJHARPUR /69 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000322/2024
134	D-CRLMC/33437/2025 CRLMC/4724/2025	BHABANI SANKAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /175 /2023 J.M.F.C,AUL(Kendrapara) GR/0000285/2023
135	D-CRLMC/34148/2025 CRLMC/4725/2025	BHOLANATH SAHANI @ BHOLA SHANKAR SAHANI VS STATE OF ODISHA	SWAGATIKA SAHOO VS	PHULBANI SADAR /209 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000976/2023
136	D-CRLMC/34279/2025 CRLMC/4726/2025	BABU@CHITRASEN NAYAK VS	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /98 /2015 J.M.F.C,CHANDABALI(Bhadrak)

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137	D-CRLMC/33188/2025 CRLMC/4727/2025	STATE OF ODISHA MOHAMMAD SALLUDIN VS	DIBYA PRAKASH MISHRA VS	GR/0000228/2015 BELPAHAR /205 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001019/2024
138	D-CRLMC/34288/2025 CRLMC/4728/2025	STATE OF ODISHA AMIT KUMAR MALLICK VS	BIJAYA KUMAR BEHERA 1 VS	JATNI P.S. /17 /2021 J.M.F.C.,JATNI(Khordha) GR/0000020/2021
139	D-CRLMC/34888/2025 CRLMC/4729/2025	STATE OF ODISHA RINKU BARIK VS	AMITAV TRIPATHY VS	MANAMUNDA /84 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000103/2019
140	D-CRLMC/34919/2025 CRLMC/4730/2025	STATE OF ODISHA PINKU @ BISHNU MOHAN MANGARAJ VS	BISWAJIT PASAYAT VS	JANKIA P.S. /217 /2014 J.M.F.C.,KHURDA(Khordha) GR/0001666/2014
141	D-CRLMC/34336/2025 CRLMC/4731/2025	STATE OF ODISHA SOURMENDRA SWAIN VS	JUDHISTHIR SAHOO VS	TOMANDO /257 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000596/2024
142	D-CRLMC/34713/2025 CRLMC/4732/2025	STATE OF ODISHA BHAGYARATHI @ BHAGIRATHI CHINNARA VS	PRASANTA KUMAR NANDA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003243/2017
143	D-CRLMC/34760/2025 CRLMC/4733/2025	GADADHAR DAS DAS PRAVAS KUMAR BAGLA VS	PRATEIK PARIJA VS	CUTTACK VIGILANCE /6 /2016 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000009/2016
144	D-CRLMC/34478/2025 CRLMC/4734/2025	STATE OF ODISHA(VIG.) BISWANATH PRUSTY VS	SOURMYA JYOTI BISWAL VS	EOW,BHUBANESWAR /29 /2013 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004277/2013
145	D-CRLMC/35065/2025 CRLMC/4735/2025	STATE OF ODISHA RAHUL SAHU@RAHUL KUMAR SAHU VS	AMITAV TRIPATHY VS	RAGHUNATHPALI /247 /2016 ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000083/2017
146	D-CRLMC/34886/2025 CRLMC/4736/2025	STATE OF ODISHA KABIDAN NAIK VS	AMITAV TRIPATHY VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000028/2024
147	D-CRLMC/34892/2025 CRLMC/4737/2025	STATE OF ODISHA DESHABANDHU KHATUA VS	AMITAV TRIPATHY VS	MANAMUNDA /84 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000103/2019

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148	D-CRLMC/34754/2025 CRLMC/4738/2025	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BHUBANESWAR G.R.P.S. /154 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001049/2025
149	D-CRLMP/34800/2025 CRLMP/1480/2025	SANGRAM KESHARI MOHANTY VS SUPERINTENDENT OF POLICE, CID, CRIME BRANCH, CUTTACK	ASIT KUMAR JENA VS	// () //
150	D-CRLMP/34163/2025 CRLMP/1481/2025	GITANJALI MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHUSURI /314 /2025 () //
151	D-CRLMP/34392/2025 CRLMP/1482/2025	NARENDRA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALIANTA P.S. /473 /2025 () //
152	D-CRLMP/35036/2025 CRLMP/1483/2025	SURU BABU MUNDA VS STATE OF ODISHA	MITHUN DAS VS	SASON /8 /2024 () //
153	D-CRLMP/32087/2025 CRLMP/1484/2025	BULU NAIK VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	// () //
154	D-CRLMP/34759/2025 CRLMP/1485/2025	GOURI BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //
155	D-CRLMP/33918/2025 CRLMP/1486/2025	SWARANALATA SAMAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// () //
156	D-CRLREV/32462/2025 CRLREV/883/2025	SNEHALATA KARADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /19 /2005 A.D.J.,PARALAKHEMUNDI(Gajapati) CRA/0000018/2017
157	D-CRLREV/34102/2025 CRLREV/884/2025	E.PRABHAVATI VS P.BIJAYA KUMAR PATRA	RAJENDRA KUMAR SAHU VS	// DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000080/2024
158	D-CRLREV/34143/2025 CRLREV/885/2025	KAMALAKANTA DANGUA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	BALASORE VIGILANCE /58 /2015 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000023/2024
159	D-CRLREV/34201/2025	SUSANTA KUMAR MOHANTY	LAXMIDHAR MAHAPATRA	//

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	CRLREV/886/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000017/2024
160	D-CRLREV/34208/2025 CRLREV/887/2025	BIJENDRA KUMAR SAMAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAIDYANATHPUR /233 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar TR/0000023/2025
161	D-CRLREV/33661/2025 CRLREV/888/2025	CHINTU@ANANDA PRASAD ACHARYA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000057/2023
162	D-CRLREV/34076/2025 CRLREV/889/2025	GOURA MOHAPATRA@GOURA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0000915/2025
163	D-CRLREV/32964/2025 CRLREV/890/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HINJILI /87 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000103/2025
164	D-CRLREV/34739/2025 CRLREV/891/2025	JITENDRA SAHU@JITENDRA KUMAR SAHU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 J.M.F.C.,SINAPALI(Nuapada) ICC/0000001/2024
165	D-CRLREV/34746/2025 CRLREV/892/2025	BISWANATH PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	LAXMISAGAR P.S. /225 /2022 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0003581/2022
166	D-CRLREV/34698/2025 CRLREV/893/2025	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	//0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000007/2024
167	D-CRLREV/34701/2025 CRLREV/894/2025	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	//0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000009/2024
168	D-CRLREV/34702/2025 CRLREV/895/2025	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	//0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000008/2024
169	D-CRLREV/34722/2025 CRLREV/896/2025	SOBHAGYASUNDAR ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /531 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0003313/2024
170	D-EXP/40870/2025 EXP/39/2025	KAMADEV SAMAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// ()

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171	D-JCRLA/34827/2025 JCRLA/201/2025	STATE OF ODISHA BUDU DAS VS STATE OF ODISHA	ADV. VS	// DIGAPAHANDI /145 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000144/2022
172	D-JCRLA/34845/2025 JCRLA/202/2025	BHASKAR CHOUDHURY VS STATE OF ODISHA	ADV. VS	MAHILA P.S.(BBSR) /142 /2022 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000475/2022
173	D-JCRLA/34847/2025 JCRLA/203/2025	SUBHENDU KUMAR DAS VS STATE OF ODISHA	ADV. VS	CHANDAKA P.S. /65 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR CT/0000179/2023
174	D-JCRLA/34850/2025 JCRLA/204/2025	KATU KHORA VS STATE OF ODISHA	adv. VS	POTTANGI /140 /2018 ADDL DISTRICT AND SESSIONS JUDGE CT/0000010/2019
175	D-JCRLA/34854/2025 JCRLA/205/2025	JAMADAR BURIULI VS STATE OF ODISHA	ADV. VS	TIRING /83 /2021 SPECIAL JUDGE (POCSO), BARIPADA(Mayurbhanj) Spl/0000112/2021
176	D-JCRLA/34858/2025 JCRLA/206/2025	KURU @ PURENDRA NAIK VS STATE OF ODISHA	ADV. VS	JASHIPUR /6 /2015 A.D.J.,KARANJIA(Mayurbhanj) ST/0000185/2015
177	D-JCRLA/34859/2025 JCRLA/207/2025	MANGAL SINKU VS STATE OF ODISHA	ADV. VS	RARUAN /4 /2006 DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj) ST/0000110/2006
178	D-JCRLA/34863/2025 JCRLA/208/2025	SURENDRA SOREN VS STATE OF ODISHA	ADV. VS	BADSAHI /18 /2016 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000118/2016
179	D-JCRLA/34870/2025 JCRLA/209/2025	HAPPY @ NILU @ PAPU @ RAJESH @ BISWAJIT NAYAK @ MANOJ NATH @ NAYAK ADV. VS STATE OF ODISHA	ADV. VS	SATYABADI /173 /2018 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000053/2023
180	D-JCRLA/34871/2025 JCRLA/210/2025	MAMUNI @ BABUNA @ MAHESH MOHANTY VS STATE OF ODISHA	ADV. VS	PURI TOWN /20 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000014/2023
181	D-JCRLA/34878/2025 JCRLA/211/2025	SURAJ KISAN VS STATE OF ODISHA	ADV. VS	BURLA /410 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000006/2022

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182	D-JCRLA/34881/2025 JCRLA/212/2025	AKASH KHADIA VS STATE OF ODISHA	ADV. VS	SASON /176 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000039/2023
183	D-JCRLA/34887/2025 JCRLA/213/2025	GAGAN MAJHI VS STATE OF ODISHA	ADV. VS	THELKOLOI PS /63 /2017 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000005/2018
184	D-JCRLA/34891/2025 JCRLA/214/2025	MOHAN KHARSEL VS STATE OF ODISHA	ADV. VS	SASON /63 /2022 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000012/2022
185	D-JCRLA/34895/2025 JCRLA/215/2025	PABITRA BHUE VS STATE OF ODISHA	ADV. VS	SASON /30 /2019 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000012/2019
186	D-JCRLA/34926/2025 JCRLA/216/2025	PREMCHAND TIRKEY VS STATE OF ODISHA	ADV. VS	KUCHINDA /253 /2020 A.D.J.,KUCHINDA(Sambalpur) ST/0000024/2021
187	D-JCRLA/34927/2025 JCRLA/217/2025	RANJAN BADING VS STATE OF ODISHA	ADV. VS	JAMANKIRA /116 /2022 A.D.J.,KUCHINDA(Sambalpur) ST/0000008/2023
188	D-JCRLA/34928/2025 JCRLA/218/2025	SANATAN KISAN VS HOME (STATE)	ADV. VS	GOVINDPUR /120 /2020 A.D.J.,KUCHINDA(Sambalpur) ST/0000028/2020
189	D-JCRLA/34931/2025 JCRLA/219/2025	SANTANU MUNDA VS STATE OF ODISHA	ADV. VS	JUJUMURA /158 /2017 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000293/2017
190	D-JCRLA/34932/2025 JCRLA/220/2025	UPENDRA DEEP VS STATE OF ODISHA	ADV. VS	JAMANKIRA /25 /2019 A.D.J.,SAMBALPUR(Sambalpur) ST/0000015/2019
191	D-MACA/45305/2025 MACA/1208/2025	THE MANAGER,LEGAL THE ORIENTAL INSURANCE CO LTD., BBSR VS ARATI KUMARI TRIPATHY	SOMNATH ROY VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000077/2024
192	D-MACA/45406/2025 MACA/1209/2025	RITESH SASMAL VS SANJAYA KUMAR NAHAK	PRADEEP KUMAR MISHRA VS	// 6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000229/2024
193	D-MACA/46216/2025	M/S. NATIONAL INSURANCE CO. LTD., NAGPUR	BIBEKANANDA UDGATA	//

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	MACA/1210/2025	VS ALOK CHANDRA MAHARANA	VS	A.D.J.,BARGARH(Bargarh) Mac/0000088/2022
194	D-MACA/27152/2025 MACA/1211/2025	THE MANAGER H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD., KHURDA VS SAMAY TUDU	GIRIJA PRASAD DUTTA VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000090/2018
195	D-MACA/32730/2025 MACA/1212/2025	THE DIVISIONAL MANAGER, H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD. VS SUBARNA NAIK	GIRIJA PRASAD DUTTA VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000049/2023
196	D-MACA/46376/2025 MACA/1213/2025	MAKARDHWAJ BISOYI VS PRABHAT KUMAR SUNA	DHANANJAYA MUND VS	// DISTRICT AND SESSIONS JUDGE,NAWA Mac/0000005/2023
197	D-MACA/46458/2025 MACA/1214/2025	DEBABRATA MISHRA VS ANIL SINGH	PRADEEP KUMAR MISHRA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000215/2014
198	D-MATA/45420/2025 MATA/433/2025	ROJALIN MISHRA VS SASANKA SEKHAR MISHRA	AKSHAYA KUMAR JENA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000130/2019
199	D-RPFAM/45347/2025 RPFAM/351/2025	RAJ KISHORE MALLICK@RAJA KISHOR MALLICK VS NIRUPAMA MALLICK	ANKAN PANDA VS	// JUDGE FAMILY COURT, BHAWANIPAT Crp/0000019/2023
200	D-RPFAM/45415/2025 RPFAM/352/2025	SUCHISMITA NAYAK VS ASIT KUMAR ROUT	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000132/2024
201	D-RSA/44266/2025 RSA/575/2025	SUMIT PATRO VS RENUBALA JENA	DWARIKA PRASAD MOHANTY VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP RFA/0000012/2024
202	D-RSA/46032/2025 RSA/576/2025	MATAJI JENA VS SURESH KUMAR GORISORIA	SOURAV SUMAN BHUYAN VS	// 3RD A.D.J., CUTTACK(Cuttack) RFA/0000047/2022
203	D-RSA/46305/2025 RSA/577/2025	JITENDRA ROUT VS NARAYAN PANDA	PARTHA SARATHI DAS VS	// A.D.J.,KEONJHAR(Kendujhar) RFA/0000003/2021
204	D-TRP(C)/44950/2025 TRP(C)/397/2025	ARANPURNA KHATUA VS	NABA KISHORE GURU VS	// JUDGE FAMILY COURT,CUTTACK(Cutta

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205	D-TRP(C)/46435/2025 TRP(C)/398/2025	SANTOSH KUMAR NAYAK ULLASH BEHERA VS HEMANTA KUMAR BEHERA	AMIT PRASAD BOSE VS	CP/0000679/2025 // JUDGE, FAMILY COURT, NAYAGARH(N GMC/0000169/2025
206	D-TRP(C)/46440/2025 TRP(C)/399/2025	SUNANDA SAHOO VS RAJAT NIKASH SAHOO	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000473/2024
207	D-WA/45302/2025 WA/1777/2025	STATE OF ODISHA VS SANATANA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
208	D-WA/45009/2025 WA/1778/2025	MD. USMAN KHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //
209	D-WP(C)/44364/2025 WP(C)/31270/2025	LINGARAJ KHATAI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
210	D-WP(C)/45530/2025 WP(C)/32281/2025	PREMALATA ACHARYA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
211	D-WP(C)/45193/2025 WP(C)/32282/2025	TULARAM NAIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// () //
212	D-WP(C)/46104/2025 WP(C)/32283/2025	TIMES SCHOLARS GURUKULA UNDER NILACHALA EDUCATIONAL TRUST, BHUBANESWAR VS ADDL.REVISIONAL COURT NO.3, BOARD OF REVENUE, ODISHA, CUTTACK	JESWAN PRADHAN VS	// () //
213	D-WP(C)/45348/2025 WP(C)/32284/2025	TILOTTAMA MALLIK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// () //
214	D-WP(C)/46098/2025 WP(C)/32285/2025	SARADA MISHRA VS ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK	JAGAJIBAN PRADHAN VS	// () //
215	D-WP(C)/45430/2025 WP(C)/32286/2025	BISWAJIT PADHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //

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216	D-WP(C)/46135/2025 WP(C)/32287/2025	M/S. SNM BUSINESS PRIVATE LIMITED., PATRA, BALASORE VS ADDL. COMNR OF STATE TAX(APPEAL), BBSR	MADHAB LAL AGARWAL VS	// 0 //
217	D-WP(C)/46136/2025 WP(C)/32288/2025	M/S SNM BUSINESS PRIVATE LIMITED, BALASORE VS ADDL COMMISSIONER OF STATE TAX(APPEAL) CENTRAL REVENUE BUILDING,BBSR	MADHAB LAL AGARWAL VS	// 0 //
218	D-WP(C)/45459/2025 WP(C)/32289/2025	OM PRAKASH BHAWSINKA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
219	D-WP(C)/46448/2025 WP(C)/32290/2025	HIMADRI SEKHAR MOHANTY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
220	D-WP(C)/45920/2025 WP(C)/32291/2025	KUMAR MAJHI VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
221	D-WP(C)/45924/2025 WP(C)/32292/2025	CHAITU KACHHARIA VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
222	D-WP(C)/25364/2025 WP(C)/32293/2025	DURYODHAN PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
223	D-WP(C)/45604/2025 WP(C)/32294/2025	BILASH MANJARI BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
224	D-WP(C)/46072/2025 WP(C)/32295/2025	M/S.NILACHAL EDUCATION TRUST, BBSR VS ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK	JAGAJIBAN PRADHAN VS	// 0 //
225	D-WP(C)/46132/2025 WP(C)/32296/2025	M/S.SNM BUSINESS PRIVATE LTD, BALESWAR VS ADDL.COMMISSIONER OF STATE TAX(APPEAL), BBSR	MADHAB LAL AGARWAL VS	// 0 //
226	D-WP(C)/43872/2025 WP(C)/32297/2025	DUTIKRUSHNA MAHAPATRA VS THE ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	SANDHYARANI PANI VS	// 0 //
227	D-WP(C)/45868/2025	RAKESH KUMAR PATEL	PABITRA KUMAR NAYAK	//

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	WP(C)/32298/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/46238/2025 WP(C)/32299/2025	ARSS-ATLANTA (JV), BHUBANESWAR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
229	D-WP(C)/45877/2025 WP(C)/32300/2025	JYOTSHNA MANJARI PATALSINGH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
230	D-WP(C)/45880/2025 WP(C)/32301/2025	BINATA PANDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
231	D-WP(C)/46694/2025 WP(C)/32302/2025	RAKESH KUMAR SAMAL VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //
232	D-WP(C)/46065/2025 WP(C)/32303/2025	ASADU NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/46303/2025 WP(C)/32304/2025	RAKESH KUMAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
234	D-WP(C)/44205/2025 WP(C)/32305/2025	SIDHESWAR MAHADEV, SAMBALPUR VS STATE OF ODISHA	TAPAN MISHRA VS	// 0 //
235	D-WP(C)/46234/2025 WP(C)/32306/2025	ARSS INFRASTRUCTURE PROJECTS LTD., BBSR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
236	D-WP(C)/46342/2025 WP(C)/32307/2025	AKSHAYA KUMAR SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/46369/2025 WP(C)/32308/2025	SURYAMANI BEHERA VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
238	D-WP(C)/44308/2025 WP(C)/32309/2025	SURESH SINGH VS	SUKANTA KUMAR MISHRA VS	// 0

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239	D-WP(C)/42615/2025 WP(C)/32310/2025	STATE OF ODISHA KANAKA BEHERA VS	PANKAJ SONI VS	// // ()
240	D-WP(C)/46344/2025 WP(C)/32311/2025	STATE OF ODISHA MAKURU PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
241	D-WP(C)/46347/2025 WP(C)/32312/2025	STATE OF ODISHA PARESH KUMAR MOHAPATRA VS	PRAKASH KUMAR ROUT VS	// // ()
242	D-WP(C)/44863/2025 WP(C)/32313/2025	STATE OF ODISHA KALANDI CHARAN BEHERA VS	SATYA RANJAN PATI VS	// // ()
243	D-WP(C)/43892/2025 WP(C)/32314/2025	STATE OF ODISHA RAKESH KUMAR PATRO VS	DR.NIRANJAN SWAIN VS	// // ()
244	D-WP(C)/46348/2025 WP(C)/32315/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR ASHOK KUMAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
245	D-WP(C)/45815/2025 WP(C)/32316/2025	STATE OF ODISHA NARENDRA KUMAR MOHANTY VS	BHABANI SANKAR DAS VS	// // ()
246	D-WP(C)/44864/2025 WP(C)/32317/2025	STATE OF ODISHA MANOJ KUMAR PARIDA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
247	D-WP(C)/44522/2025 WP(C)/32318/2025	THE STATE OF ODISHA UNION OF INDIA VS	SUDIPTO PANDA, C.G.C VS	// // ()
248	D-WP(C)/46353/2025 WP(C)/32319/2025	DIBAKAR DAS KISHORE KUMAR MARANDI VS	PABITRA KUMAR NAYAK VS	// // ()
249	D-WP(C)/44653/2025 WP(C)/32320/2025	STATE OF ODISHA SUDHANSU DIGAL VS	DIPTI RANJAN SWAIN VS	// // ()
		STATE OF ORISSA		//

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250	D-WP(C)/46334/2025 WP(C)/32321/2025	MANASIBALA NAYAK VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
251	D-WP(C)/46550/2025 WP(C)/32322/2025	NIRAKAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
252	D-WP(C)/46466/2025 WP(C)/32323/2025	SWATI PRIYA PALEI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
253	D-WP(C)/45797/2025 WP(C)/32324/2025	SACHIKANTA MOHANTY VS STATE OF ORISSA	SUDHIR RANJAN MOHAPATRA VS	// 0 //
254	D-WP(C)/46012/2025 WP(C)/32325/2025	SACHHI MALIK VS THE COLLECTOR, CUTTACK	BISWAJIT NAYAK VS	// 0 //
255	D-WP(C)/46164/2025 WP(C)/32326/2025	BIBHUTI BHUSAN NATH VS PUNJAB AND NATIONAL BANK, CUTTACK	DIPANKAR ACHARYA VS	// 0 //
256	D-WP(C)/46562/2025 WP(C)/32327/2025	SABITA KUMARI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/46469/2025 WP(C)/32328/2025	RATNAMALA SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
258	D-WP(C)/46224/2025 WP(C)/32329/2025	LACHHAMAN PRUSTY VS STATE OF ODISHA	AKHAND VS	// 0 //
259	D-WP(C)/46470/2025 WP(C)/32330/2025	ELINA MISHRA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
260	D-WP(C)/46261/2025 WP(C)/32331/2025	SURYAKANTA ROUT VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
261	D-WP(C)/45858/2025	BRUNDABAN PRADHAN	AMIT PRASAD BOSE	//

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	WP(C)/32332/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/46101/2025 WP(C)/32333/2025	TIMES COLLEGE OF PLUS 2 SCIENCE AND COMMERCE, BBSR VS ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK	JAGAJIBAN PRADHAN VS	// 0 //
263	D-WP(C)/46571/2025 WP(C)/32334/2025	ISHAAN INSTITUTE OF MEDICAL SCIENCE,NAYAGARH VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
264	D-WP(C)/46133/2025 WP(C)/32335/2025	M/S. SNM BUSINESS PRIVATE LIMITED. PATRA, BALASORE VS ADDL. COMNR OF STATE TAX (APPEAL), BBSR	MADHAB LAL AGARWAL VS	// 0 //
265	D-WP(C)/45072/2025 WP(C)/32336/2025	RAMAKANTA MANGARAJ VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
266	D-WP(C)/45130/2025 WP(C)/32337/2025	ANITA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
267	D-WP(C)/46292/2025 WP(C)/32338/2025	OM PRAKASH JAYPURIA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
268	D-WP(C)/45773/2025 WP(C)/32339/2025	JITENDRA KUMAR BEHERA VS ODISHA INFORMATION COMMISSIONER, BBSR	GOPAL KRISHNA NAYAK VS	// 0 //
269	D-WP(C)/46252/2025 WP(C)/32340/2025	SURENDRA BARAL VS STATE OF ODISHA	BAlDHAR SAHOO VS	// 0 //
270	D-WP(C)/46430/2025 WP(C)/32341/2025	GANGADHAR ACHARYA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
271	D-WP(C)/46352/2025 WP(C)/32342/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
272	D-WP(C)/45787/2025 WP(C)/32343/2025	BIDHUSMITA KAR VS	SUBHRANSU BHUSAN MOHANTY VS	// 0

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273	D-WP(C)/46482/2025 WP(C)/32344/2025	UNION OF INDIA MAHALAXMI SHG, BARAGARH VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// // ()
274	D-WP(C)/46159/2025 WP(C)/32345/2025	YUDHISTIRA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
275	D-WP(C)/45520/2025 WP(C)/32346/2025	DASHARATHI PALEI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	SRIMAN ARPIT MOHANTY VS	// () //
276	D-WP(C)/45792/2025 WP(C)/32347/2025	NINI SWAIN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
277	D-WP(C)/46011/2025 WP(C)/32348/2025	BHAKTABANDHU SHA VS STATE OF ODISHA	SONITA BISWAL VS	// () //
278	D-WP(C)/41010/2025 WP(C)/32349/2025	ASHOK KUMAR BEHERA VS THE CHIEF MANAGER AND A.O., BANK OF MAHARASHTRA, BBSR	SATYAJIT MUKHERJEE VS	// () //
279	D-WP(C)/45837/2025 WP(C)/32350/2025	BIJAYA KUMAR PALEI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //
280	D-WP(C)/41288/2025 WP(C)/32351/2025	BHAKTA BANDHU PANDA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// () //
281	D-WP(C)/44639/2025 WP(C)/32352/2025	SIMANCHAL PANIGRAHI VS UNION OF INDIA	DAYANIDHI MISHRA VS	// () //
282	D-WP(C)/45608/2025 WP(C)/32353/2025	SUNIL KUMAR JENA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// () //
283	D-WP(C)/46491/2025 WP(C)/32354/2025	GYANA RANJAN MALLICK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// () //

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284	D-WP(C)/45616/2025 WP(C)/32355/2025	SANKARSHAN PARIDA VS MONALISHA PARIDA @ SWAIN	MANAS KUMAR CHAND VS	// 0 //
285	D-WP(C)/44988/2025 WP(C)/32356/2025	RUPESH KUMAR MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
286	D-WP(C)/45438/2025 WP(C)/32357/2025	NIRANJAN NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
287	D-WP(C)/46255/2025 WP(C)/32358/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
288	D-WP(C)/45786/2025 WP(C)/32359/2025	LINGARAJ MUDULI VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
289	D-WP(C)/45790/2025 WP(C)/32360/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
290	D-WP(C)/46541/2025 WP(C)/32361/2025	GOURANGA CHANDRA NAYAK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
291	D-WP(C)/45552/2025 WP(C)/32362/2025	TRUPTIMAYEE SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
292	D-WP(C)/46158/2025 WP(C)/32363/2025	TRILOCHAN BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
293	D-WP(C)/45393/2025 WP(C)/32364/2025	JHUNI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
294	D-WP(C)/45337/2025 WP(C)/32365/2025	JAMUNA LENKA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
295	D-WP(C)/46475/2025	ALOK CHATTERJEE	KAMALAKANTA NAYAK	//

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	WP(C)/32366/2025	VS CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR	VS	0 //
296	D-WP(C)/45779/2025 WP(C)/32367/2025	SUSANT KUMAR SETHY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
297	D-WP(C)/42569/2025 WP(C)/32368/2025	JANMARATHA BEHERA VS R.T.O. BARBIL, KENDUJHAR	ASMIYA RANJAN MAJHI VS	// 0 //
298	D-WP(C)/46419/2025 WP(C)/32369/2025	BALARAM DHAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
299	D-WP(C)/45254/2025 WP(C)/32370/2025	AFRIYAM NAIK VS THE CHAIRMAN, SECRETARIAT, STATE BANK OF INDIA, MUMBAI	RAJALAXMI BISWAL VS	// 0 //
300	D-WP(C)/45760/2025 WP(C)/32371/2025	SASMITA SATPATHY VS COLLECTOR CUM DISTRICT MAGISTRATE, ANGUL	DEEPAK KUMAR PANI VS	// 0 //
301	D-WP(C)/46467/2025 WP(C)/32372/2025	NIRANJAN SWAIN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
302	D-WP(C)/46900/2025 WP(C)/32373/2025	PANKAJ MOHAN BEHERA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
303	D-WP(C)/46912/2025 WP(C)/32374/2025	SANTANU KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
304	D-WP(C)/46901/2025 WP(C)/32375/2025	JIGYANSHU MOHANTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
305	D-WP(C)/45595/2025 WP(C)/32376/2025	BHISMA DEV BAG VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
306	D-WP(C)/46881/2025 WP(C)/32377/2025	MITA NAYAK VS	RAKESH NAYAK VS	// 0

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307	D-WP(C)/46915/2025 WP(C)/32378/2025	STATE OF ODISHA BABULI TARAI VS	DURGESH NARAYAN RATH VS	// // 0
308	D-WP(C)/46478/2025 WP(C)/32379/2025	STATE OF ODISHA GOURANGA CHANDRA CHANDA VS	KAMALAKANTA NAYAK VS	// // 0
309	D-WP(C)/45791/2025 WP(C)/32380/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR TAPAN KUMAR SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
310	D-WP(C)/46436/2025 WP(C)/32381/2025	STATE OF ODISHA SIDDHARTHA SANKAR PARIDA VS	AMIYA KUMAR CHHATOI VS	// // 0
311	D-WP(C)/45772/2025 WP(C)/32382/2025	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	NITYANANDA BEHURIA VS	// // 0
312	D-WP(C)/45831/2025 WP(C)/32383/2025	STATE OF ODISHA KAMPAL BEDI VS	KSHIROD KUMAR PAHIL VS	// // 0
313	D-WP(C)/45777/2025 WP(C)/32384/2025	THE STATE OF ODISHA MANAS RANJAN SWAIN VS	GANESH PRASAD SAMAL VS	// // 0
314	D-WP(C)/46286/2025 WP(C)/32385/2025	STATE OF ODISHA RAJ KUMAR BARIK VS	ASHIS KUMAR MISHRA VS	// // 0
315	D-WP(C)/45848/2025 WP(C)/32386/2025	THE STATE OF ODISHA SMITA PARIDA VS	NIRMAL RANJAN ROUTRAY VS	// // 0
316	D-WP(C)/46703/2025 WP(C)/32387/2025	UNION OF INDIA BINODINI DEVI VS	SOURAV SUMAN BHUYAN VS	// // 0
317	D-WP(C)/45702/2025 WP(C)/32388/2025	STATE OF ODISHA KAMAL KANTA PANDA VS	SWAPNA KUMAR OJHA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/46160/2025 WP(C)/32389/2025	BELAMATI MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
319	D-WP(C)/45622/2025 WP(C)/32390/2025	SONALI CHOUDHURY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
320	D-WP(C)/46505/2025 WP(C)/32391/2025	ABHIMANYU DASH VS ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR	SURENDRA KUMAR DASH VS	// 0 //
321	D-WP(C)/45852/2025 WP(C)/32392/2025	GOBINDA CHANDRA PANDA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
322	D-WP(C)/46568/2025 WP(C)/32393/2025	KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
323	D-WP(C)/46872/2025 WP(C)/32394/2025	RABI NARAYAN JAYSINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
324	D-WP(C)/45148/2025 WP(C)/32395/2025	HADIBANDHU JENA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
325	D-WP(C)/45664/2025 WP(C)/32396/2025	PRIYAMBADA MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
326	D-WP(C)/45782/2025 WP(C)/32397/2025	SULOCHANA SUBUDHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
327	D-WP(C)/46464/2025 WP(C)/32398/2025	MADHUSUDAN PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
328	D-WP(C)/44017/2025 WP(C)/32399/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
329	D-WP(C)/46665/2025	POTHULA CHANDRA SEKHAR	AMIT PRASAD BOSE	//

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	WP(C)/32400/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/46510/2025 WP(C)/32401/2025	NAROTTAM BARIK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
331	D-WP(C)/44730/2025 WP(C)/32402/2025	CHITTA RANJAN KAR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
332	D-WP(C)/46504/2025 WP(C)/32403/2025	BIJAYA KUMAR NATH VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
333	D-WP(C)/46886/2025 WP(C)/32404/2025	SURESH CHANDRA ROUT VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
334	D-WP(C)/46722/2025 WP(C)/32405/2025	RANJITA SENAPATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
335	D-WP(C)/45819/2025 WP(C)/32406/2025	RAMA CHANDRA MISHRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
336	D-WP(C)/46213/2025 WP(C)/32407/2025	KAPALI DALABEHERA VS THE COLLECTOR, DEOGARH	RABINDRA NATH DEBATA VS	// 0 //
337	D-WP(C)/45427/2025 WP(C)/32408/2025	BIBEK BEHERA VS JAYASHREE MOHANTY	RABINDRA KUMAR PRUSTY VS	// 0 //
338	D-WP(C)/46830/2025 WP(C)/32409/2025	SHEULI ROY VS STATE OF ODISHA	ABINASH SWAIN VS	// 0 //
339	D-WP(C)/45845/2025 WP(C)/32410/2025	SARAT CHANDRA BARIK @ SARAT BARIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
340	D-WP(C)/46211/2025 WP(C)/32411/2025	MIRZA RAHAMAT BEG VS	SUSANTA KUMAR BARAL VS	// 0

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341	D-WP(C)/45832/2025 WP(C)/32412/2025	STATE OF ODISHA MANISHA MALIK VS	KSHIROD KUMAR PAHIL VS	// // ()
342	D-WP(C)/45892/2025 WP(C)/32413/2025	THE CHIEF EXECUTIVE OFFICER OF TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED (TPNODL), BALASORE BASANTA KUMAR SAHOO VS	BIBHUTI BHUSAN MISHRA VS	// // ()
343	D-WP(C)/45979/2025 WP(C)/32414/2025	HDFC BANK LTD., MUMBAI NIRANJAN BISWAL VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
344	D-WP(C)/44014/2025 WP(C)/32415/2025	STATE OF ODISHA AMRIT PRASAD MISHRA VS	RABI NARAYAN MISHRA VS	// // ()
345	D-WP(C)/45972/2025 WP(C)/32416/2025	CHAIRMAN S.T.A, ODISHA CUTTACK PRAKASH CHANDRA BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
346	D-WP(C)/46620/2025 WP(C)/32417/2025	STATE OF ODISHA DIGAMBAR NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
347	D-WP(C)/45392/2025 WP(C)/32418/2025	STATE OF ODISHA SANATAN DAS VS	PRASANTA KUMAR TRIPATHY VS	// // ()
348	D-WP(C)/45086/2025 WP(C)/32419/2025	STATE OF ODISHA ARAVINDA BEHERA VS	PRABODHA CHANDRA NAYAK VS	// // ()
349	D-WP(C)/45620/2025 WP(C)/32420/2025	STATE OF ODISHA PRAVAT NALINI MAHAPATRA VS	SIDDHANT SARANGI VS	// // ()
350	D-WP(C)/46622/2025 WP(C)/32421/2025	STATE OF ODISHA RUSI NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
351	D-WP(C)/45783/2025 WP(C)/32422/2025	STATE OF ODISHA BISIKESAN NARAYAN MOILI VS	SUSANTA KUMAR JETHY VS	// // ()
		STATE OF ODISHA		//

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352	D-WP(C)/45759/2025 WP(C)/32423/2025	Dr. RUDRA NARAYAN PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	// 0 //
353	D-WP(C)/46866/2025 WP(C)/32424/2025	OCL IRON AND STEELS LTD., KOLKATA VS UNION OF INDIA	ABHISEK AGARWAL VS	// 0 //
354	D-WP(C)/46421/2025 WP(C)/32425/2025	RAMA TIRA @ RAMA HO VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
355	D-WP(C)/45756/2025 WP(C)/32426/2025	ANAMA CHARAN MAHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
356	D-WP(C)/45185/2025 WP(C)/32427/2025	BHABANI SHANKAR BARIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
357	D-WP(C)/46604/2025 WP(C)/32428/2025	JUDHISTER DALAI VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //
358	D-WP(C)/34766/2025 WP(C)/32429/2025	VISWA BHARATI FOUNDATION TRUST, BALARAM NAGAR VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	JAGAMOHAN PATTANAIK VS	// 0 //
359	D-WP(C)/46524/2025 WP(C)/32430/2025	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
360	D-WP(C)/45455/2025 WP(C)/32431/2025	DR.KALI PRASAD BEHERA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
361	D-WP(C)/46916/2025 WP(C)/32432/2025	M/S EXIM INFRASTRUCTURE INDIA PVT LTD, JAJPUR VS THE CENTRAL BOARD OF DIRECT TAXES	KANANBALA ROY CHOUDHURY VS	// 0 //
362	D-WP(C)/45744/2025 WP(C)/32433/2025	PRAFULLA KUMAR PATTANAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
363	D-WPCRL/34727/2025	KUNIRANI JENA	SURYAKANTA DASMOHAPATRA	JALESWAR /467 /2025

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	WPCRL/156/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/34496/2025 ABLAPL/13163/2025	RANJAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /404 /2025 () //
365	D-ABLAPL/34520/2025 ABLAPL/13164/2025	RAJENDRA NAYAK @ JHUMUPU VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDILI /39 /2017 () //
366	D-ABLAPL/34498/2025 ABLAPL/13165/2025	SAMIR HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /320 /2025 () //
367	D-ABLAPL/34523/2025 ABLAPL/13166/2025	RAJENDRA NAYAK @ JHUMUPU VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDILI /49 /2017 () //
368	D-ABLAPL/34514/2025 ABLAPL/13167/2025	JAKEB NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /111 /2025 () //
369	D-ABLAPL/34536/2025 ABLAPL/13168/2025	SAROJ KUMAR JETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURIGHAT /257 /2025 () //
370	D-ABLAPL/34516/2025 ABLAPL/13169/2025	RAJESH @ BHIMA NATH VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /22 /2025 () //
371	D-ABLAPL/34542/2025 ABLAPL/13170/2025	DAYAL CHAKRABORTY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LINGARAJ P.S. /345 /2025 () //
372	D-ABLAPL/34544/2025 ABLAPL/13171/2025	GOKULA DEHURY @ GUKULANANDA DEHURI @ GOKULA DAURI @ GOKULA DEU VS STATE OF ODISHA	RIKRAM RATH VS	ATHGARH /290 /2025 () //
373	D-ABLAPL/34519/2025 ABLAPL/13172/2025	RAJENDRA NAYAK @ JHUMUPU VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDILI /50 /2017 () //
374	D-ABLAPL/34563/2025 ABLAPL/13173/2025	JUDGE YADAV @ JURGE YADAV VS	SUNIL KUMAR PANDA VS	JHARSUGUDA /464 /2025 ()

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375	D-ABLAPL/34545/2025 ABLAPL/13174/2025	STATE OF ODISHA SAI ADITYA RATH VS	SIDHARTHA SANKAR RAY (2) VS	// / /0 ()
376	D-ABLAPL/34570/2025 ABLAPL/13175/2025	STATE OF ODISHA GOBINDA LAL RAY VS	SUBHRAJIT SAHOO VS	// TANGI (KHURDA) /761 /2025 ()
377	D-ABLAPL/34546/2025 ABLAPL/13176/2025	STATE OF ODISHA MANAS RANJAN RATH VS	SIDHARTHA SANKAR RAY (2) VS	// / /0 ()
378	D-ABLAPL/34550/2025 ABLAPL/13177/2025	STATE OF ODISHA ABDUL JAVED AKHTAR VS	SACHIDANANDA PADHEE VS	// / /0 ()
379	D-ABLAPL/34558/2025 ABLAPL/13178/2025	STATE OF ODISHA DINESH BAIRIGANJAN VS	ROHIT RANJAN RAY VS	// BOLAGARH P.S. /257 /2025 ()
380	D-ABLAPL/34586/2025 ABLAPL/13179/2025	STATE OF ODISHA UMAKANTA MUGRI @ DAVID MUGURI @ DEBIT MUGRI VS	SIDHARTHA DAS VS	// BOLANGIR SADAR /456 /2025 ()
381	D-ABLAPL/34484/2025 ABLAPL/13180/2025	STATE OF ODISHA RABINDRA MAHARANA VS	BIDYADHAR MANSING VS	// JODAPADAR /171 /2025 ()
382	D-ABLAPL/34590/2025 ABLAPL/13181/2025	STATE OF ODISHA SUBAS MALLICK VS	PRAMOD KUMAR JENA VS	// SINGLA /245 /2025 ()
383	D-ABLAPL/32742/2025 ABLAPL/13182/2025	STATE OF ODISHA SARADA PRASAD MALLA VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /378 /2025 ()
384	D-ABLAPL/34595/2025 ABLAPL/13183/2025	STATE OF ODISHA SUDHANSU SEKHAR BAL VS	SUBHENDU KUMAR NAYAK VS	// / /0 ()
385	D-ABLAPL/34598/2025 ABLAPL/13184/2025	STATE OF ODISHA SK. LADEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /435 /2025 () //

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386	D-ABLAPL/34560/2025 ABLAPL/13185/2025	BISHNU PRIYADARSHINI @ BARSHA PRAYADARSHINI NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	AIR FIELD P.S. /376 /2025 () //
387	D-ABLAPL/34377/2025 ABLAPL/13186/2025	DILIP SAHU @ DILLIP KUMAR SAHU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /9 /2024 () //
388	D-ABLAPL/34428/2025 ABLAPL/13187/2025	ROHIT GUPTA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KALINGA NAGAR /403 /2025 () //
389	D-ABLAPL/34494/2025 ABLAPL/13188/2025	DIPUA ROUT VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BYREE /253 /2025 () //
390	D-ABLAPL/34633/2025 ABLAPL/13189/2025	SIBA PRASAD MALIK VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	DERABIS /166 /2025 () //
391	D-ABLAPL/34559/2025 ABLAPL/13190/2025	KAILASH CHANDRA PANDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /332 /2025 () //
392	D-ABLAPL/34639/2025 ABLAPL/13191/2025	SUDAM NAIK VS STATE OF ODISHA	SATABDI SAMANTRAY VS	NUAGAON /232 /2025 () //
393	D-ABLAPL/34642/2025 ABLAPL/13192/2025	BABAJI NAIK VS STATE OF ODISHA	SATABDI SAMANTRAY VS	NUAGAON /232 /2025 () //
394	D-ABLAPL/34167/2025 ABLAPL/13193/2025	ADITYA RANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /722 /2025 () //
395	D-ABLAPL/34645/2025 ABLAPL/13194/2025	RAJIB KUMAR BEHERA @ RAJIB KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /216 /2025 () //
396	D-ABLAPL/34654/2025 ABLAPL/13195/2025	DURBADALA SAHU @ DURBALA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	DEOGAON /361 /2025 () //
397	D-ABLAPL/34487/2025	BADAL MALIK	KSHIROD KUMAR PAHIL	BHANDARIPOKHARI /237 /2025

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	ABLAPL/13196/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/34599/2025 ABLAPL/13197/2025	DEBANSHU ROUT @ SIPA VS STATE OF ODISHA	GOURAV MOHANTY VS	BHADRAK TOWN /631 /2025 () //
399	D-ABLAPL/34610/2025 ABLAPL/13198/2025	MANAS ROUT VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /104 /2025 () //
400	D-ABLAPL/34036/2025 ABLAPL/13199/2025	MUNA GADANAYAK @ PAPU GADNAYAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NALCO /382 /2025 () //
401	D-ABLAPL/34321/2025 ABLAPL/13200/2025	SURENDRA JENA @ SITU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BINJHARPUR /374 /2025 () //
402	D-ABLAPL/34261/2025 ABLAPL/13201/2025	MAMATA BEHERA VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	MOTANGA /388 /2025 () //
403	D-ABLAPL/32489/2025 ABLAPL/13202/2025	PAWAN KHANNA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	CYBER CRIME AND ECO. OFFENCE, CU () //
404	D-ABLAPL/34667/2025 ABLAPL/13203/2025	SALIM SEKH @ MOHAMMED SALIM SEKH VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /98 /2025 () //
405	D-ABLAPL/34425/2025 ABLAPL/13204/2025	SIBA PRASAD DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /237 /2025 () //
406	D-ABLAPL/34462/2025 ABLAPL/13205/2025	PINTU SAHOO VS STATE OF ODISHA(CRIME BRANCH)	DEEPAK RANJAN SUNDARAY VS	/ /0 () //
407	D-ABLAPL/34609/2025 ABLAPL/13206/2025	SIDHARATH BHOI @ SIDHIA BHOI VS STATE OF ODISHA	EKTA AGARWAL VS	AIR FIELD P.S. /271 /2025 () //
408	D-ABLAPL/34464/2025 ABLAPL/13207/2025	PREMJIT MOHANTY @ PREMJEET MOHANTY VS	BISHWA RANJAN SAHOO VS	TALABANIA /170 /2023 ()

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409	D-ABLAPL/33539/2025 ABLAPL/13208/2025	STATE OF ODISHA DURYODHAN PRADHAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// PARLAKHEMUNDI /344 /2025 ()
410	D-ABLAPL/33828/2025 ABLAPL/13209/2025	KAMALAKANTA MAHARANA @ KUNA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// Bamapada (Industrial Area) /245 /2025 ()
411	D-ABLAPL/34625/2025 ABLAPL/13210/2025	STATE OF ODISHA RINA MAHAPATRA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	// FATEGARH /335 /2025 ()
412	D-ABLAPL/32098/2025 ABLAPL/13211/2025	STATE OF ODISHA PRASANT HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// JHARIGAM /88 /2025 ()
413	D-ABLAPL/34067/2025 ABLAPL/13212/2025	STATE OF ODISHA BISWAJIT PRADHAN VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	// LALBAG /395 /2025 ()
414	D-ABLAPL/34146/2025 ABLAPL/13213/2025	STATE OF ODISHA HEMASAGAR PATRA @ PRINCE VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NARLA /255 /2025 ()
415	D-ABLAPL/34446/2025 ABLAPL/13214/2025	STATE OF ODISHA GHUNGROO MISHRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// BHARATPUR PS /542 /2025 ()
416	D-ABLAPL/34664/2025 ABLAPL/13215/2025	STATE OF ODISHA PURNA CHANDRA BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// //0 ()
417	D-ABLAPL/33527/2025 ABLAPL/13216/2025	STATE OF ODISHA KAILASH KUMAR MUKHI VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// PHIRINGIA /224 /2024 ()